

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No.1**  
**IB/814/ND/2022**

**IN THE MATTER OF:**

M/s Ganesh Enterprises	...	Applicant
Versus		
M/s Trikalp Laminates India Pvt.Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 18.11.2022**

**Coram:**

**Mr. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : None  
For the Respondent : None

**ORDER**

No one is present on behalf of the applicant at the time of virtual hearing. In the interest of justice, let the matter be fixed for hearing on **19.12.2022.**

-Sd-

**DR. BINOD KUMAR SINHA,**  
**MEMBER (TECHNICAL)**

-Sd-

**P.S.N. PRASAD,**  
**MEMBER (JUDICIAL)**